

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 7236 of 2013

Baby Kumari Petitioner

Versus

The State of Jharkhand & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. L.C. Roy, Advocate

For the Respondents : Mr. Rakesh Roy, AC to G.A.-III

08/ 07.09.2021 Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on **29.09.2021**.

(Deepak Roshan, J.)